

ITEM NO.26

Court 6 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No.312/2020

ARG OUTLIER MEDIA PRIVATE LIMITED
THROUGH DIRECTOR & ANR.

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

(With appln.(s) for IA No.103945/2020-STAY APPLICATION and IA No.103947/2020-EXEMPTION FROM FILING O.T. and IA No.103949/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.103946/2020-APPROPRIATE ORDERS/DIRECTIONS and IA No. 104205/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 104204/2020 - EXEMPTION FROM FILING O.T. and IA No. 104203/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 15-10-2020 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Harish Salve, Sr. Adv.
Dr. Milind Sathe, Sr. Adv.
Mr. Siddharth Bhatnagar, Sr. Adv.
Ms. Malvika Trivedi, Adv.
Mr. Saket Shukla, Adv.
Mr. Vasanth Rajasekaran, Adv.
Mr. Debarshi Dutta, Adv.
Mr. Rajat Pradhan, Adv.
Ms. Chetna N. Rai, Adv.
Mr. Nirnimesh Dube, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Saurab Mishra, Adv.
Mr. Kanu Agrawal, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. B.V. Balram Das, Adv.

**Mr. Kapil Sibal, Sr. Adv.
Mr. Devadatt Kamat, Sr. Adv.
Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Geo Joseph, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Like any other citizen who faces the predicament of an investigation under the Code of Criminal Procedure 1973, the petitioner will have to take recourse to the remedies which are available under the appropriate provisions of law. Hence, the petition under Article 32 of the Constitution is not entertained.
- 2 Mr Harish N Salve, learned senior counsel appearing on behalf of the petitioner seeks the permission of this Court to withdraw the petition with liberty to move the Bombay High Court.
- 3 The Writ Petition is dismissed as withdrawn with the liberty as sought.

**(CHETAN KUMAR)
AR-cum-PS**

**(BEENA JOLLY)
BRANCH OFFICER**